applicants to furnish acceptable evidence to establish their claim to pension a_s a genuine freedom fighter under this Scheme. Details regarding the date of receipt of each case etc. are not readily available and compilation of such data would involve considerable time and labour which may not be commensurate with the results likely to be achieved.

Atrocities on Harijans

1478. PROF. RAMLAL PARIKH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the latest position State-wise and Union Territory-wise regarding number of crimes of rapes, dacoities, atrocities committed on Harijans and communal riots took plac_e during 1976-77, 1977-78 1978-79 and first six months of 1980 (January to June, 1980) along with the reasons for rise or decline in incidence of each type separately;
- (b) what is the number of cases in which investigations were held and what are the findings in each case: and
- (c) what action the Central Government have taken or propose to take 'or the implementation of these findings?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c) The requisite information is being collected from the State Governments and Union Territory Administrations and will be laid on the Table of the House.

Age relaxation for appearing in Clerks' **Grade Examination**

1479. SHRI Ng. TOMPOK SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Group 'D* employees working in the offices

of the Comptroller and Auditor General of India are entitled to get maximum age relaxation of ten years for appearing in the Clerks' Grade Examination conducted by the Staff Selection Commission; and

to Questions

(b) if so, what are the reasons for which other Group 'D' employees working in various Ministries and Departments are denied the above age relaxation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND THE DEPARTMENT OF PAR-LIAMENTARY AFFAIRS (SHRI p. VENKATASUBBAIAH): (a) and Information is being collected and will be laid on the Table of the House.

Inclusion of Jammu Mahapatra Brahmin as a backward class

1480. SHRIMATI NOORJEHAN RA2ACK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the Jammu Mahapatra Brahmins have urged Backward Classes Com th mission to include their community as a backward class; and
- (to) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) During the Commission's tour to the State of Jammu and Kashmir, a member of the Mahapatra Brahmin gave Community oral evidence on 14-10-1979 at Udhampur that the Mahanatra Brahmin Community should be identified as a Backward Th_e representationist Class. urged the Commission that, as they had to perform religious ceremonies at the cremation grounds, there was social discrimination against them.